NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 52(ND)15 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J) SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2016

NAME OF THE COMPANY: M/s. Sh. Sanjay Agarwal & Anr. V/s. M/s. Meghalaya Fin-lease Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1-	SATWINDER	SINGH, ADV.]		
3.	YOTOS	DATTA, ADV.	-Respondent No. 2	Olems
1.		use strinamar		the
2.	Mary	ulika Pal	Petities J	

ORDER

None is present on behalf of the petitioner. Re-notify this case on 19.09.2016. The Bench Officer to issue notice to the petitioner through counsel.

(Ina Malhotra) Member Judicial

(R.Varadharajan)

2P.M. At this stage, Mr. Akhilesh Shrivastava ld. Counsel for the Petitioner has appeared. He submits that since he has to come from Kolkata, the matter be taken up at

Contd/-....

2p.m. He also requests for change of date given to the petitione counsel in the morning.

Consent has been taken from the respondent's counsel for 23.09.2016, Counsel for the petitioner shall confirm the same with the respondent's counsel in writing.

In view of the Respondent's counsel having appeared the direction to the Bench Officer to issue notice is hereby recalled.